

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3287
ANSWERED ON:14.12.2006
RELOCATION OF RETAIL OUTLETS
Chowdhury Shri Adhir Ranjan

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is aware that the oil companies specially Hindustan Petroleum Corporation Limited (HPCL) is partially resiting the retail outlets at 100 kms. away from original locations in Punjab;
- (b) if so, the number of such resitements have been done by HPCL during the last three years in Punjab;
- (c) whether the Government/oil companies propose to terminate all such partial resitements;
- (d) if so, whether the HPCL is processing of the dealers of such locations retail outlets to lease out their land in favour of the oil companies; and
- (e) if so, the reaction of the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

- (a) & (b): Public Sector Oil Marketing Companies (OMCs) including Hindustan Petroleum Corporation Limited (HPCL) have reported that they have not partially resited any of their Retail Outlets (ROs) at 100 kms. away from the original locations in the State of Punjab in violation of the guidelines.
- (c): Does not arise in view of the reply to part (a) and (b) above.
- (d) to (e): As per the policy guidelines of HPCL, the site at the resited location will be procured and the RO will be developed by the dealer to be leased to the corporation. Investment by HPCL at the resited location can also be permitted as per the terms & conditions of the retail investment policy of the corporation.